

IN THE SUPREME COURT OF INDIA
CIVIL ORIGINAL JURISDICTION

WRIT PETITION (C) NO.664 OF 2015

SNEHASISH MUKHERJEE ... PETITIONER(S)

VS.

UNION OF INDIA & ANR. ... RESPONDENT(S)

J U D G M E N T

ANIL R. DAVE, J.

1. It has been submitted by the learned counsel for the petitioner that the petitioner has already made several representations on the subject matter of the petition and the last one was made on 5th August, 2015 to the Secretary, Ministry of Home Affairs but the said representations have not been replied so far.

2. We are sure that the Ministry of Home Affairs will consider the same and give reply to the said representations of the petitioner at an early date.

3. With this hope, we dispose of this writ petition.

.....J.
[ANIL R. DAVE]

.....J.
[ADARSH KUMAR GOEL]

New Delhi;
21st September, 2015.